

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**M.A. No. 61/365/2021  
in  
T.A. No. 61/1392/2020**

This the 26th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Sheraz Kouser, Age 24 years, D/o Saraj-ud-Din R/o Dodasan Balla, Thannamandi, District Rajouri.

.....Applicant

(Advocate:- Ms. Saba Atiq for Mr. Abhinav Sharma)

**Versus**

1. State of J&K through Commissioner/Secretary, Higher Education Department, Civil Secretariat, Jammu/Srinagar.
2. J&K Public Service Commission, Through its Secretary Resham Ghar Colony, Jammu.
3. Tashi Lundup, S/o Rinchen Dorjai, R/o Skurbuchan Guru PA BPO Khaltsi, Tehsil Khaltsi District Leh-Ladakh.
4. Haider Ali Askary, S/o Hassanain, R/o Mohalla Chosa, Village Poyen, Tehsil & District Kargil.
5. Bushra Nizami, S/o Mian Hussain Nizami, R/o Khanan Wangath, Kangan, Ganderbal.
6. Stanzin Namgil, S/o Tsering Phuntsog R/o Tharuk Block Durbuk, District Leh-Ladakh.
7. Farida Batool, D/o Mohd. Hanif C/o Lala Mohindra Shop Balkhang, Main Bazar, Leh-Ladakh.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R**  
**[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

M.A. No. 61/365/2021 has been filed seeking withdrawal of T.A. No. 62/1392/2020.

2. Accordingly, the T.A. is dismissed as withdrawn with liberty to the applicant to file fresh O.A., if fresh cause of action arises.



**(ANAND MATHUR)**  
**MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**